

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
SILVERTON SPINNERS LIMITED

SL NO	PARTICULARS	DETAILS
1	Name of corporate debtor	Silverton Spinners Limited
2	Date of incorporation of corporate debtor	28/06/1994
3	Authority under which corporate debtor is incorporated /registered	ROC , KOLKATA
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L18101WB1994PLC063733
5	Address of the registered office and principal office (if any) of corporate debtor	FALTA INDUSTRIAL GROWTH CENTRE, SECTOR IV 24 PGS. (S), FALTA, West Bengal, India, 743504
6	Date of closure of Insolvency Resolution Process	25/01/2024
7	Liquidation commencement date of corporate debtor	25/01/2024
8	Name and registration number of the insolvency professional acting as liquidator	PRATAP MUKHERJEE IBBI/IPA-001/IP-02515/2021-2022/13851
9	Address and e-mail of the liquidator, as registered with the Board	27A, Bhattacharjee Para Road, Paschim Barisha, P.O. Thakurpukur, Kolkata-700063 pratapmukherjee62@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	27A, Bhattacharjee Para Road, Paschim Barisha, P.O. Thakurpukur, Kolkata-700063 silverton.spinners@pbinsolvency.com
11	Last date for submission of claims	24/02/2024

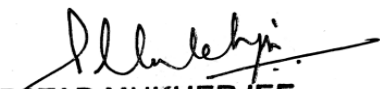
Notice is hereby given that the National Company Law Tribunal, Kolkata has ordered the commencement of liquidation of the Silverton Spinners Limited on 25/01/2024.

The stakeholders of Silverton Spinners Limited are hereby called upon to submit their claims with proof on or before 24th February 2024 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.


PRATAP MUKHERJEE
INSOLVENCY PROFESSIONAL
REGN NO: IBB/MPA-001/IP-P-02515/2021-22/13851

PRATAP MUKHERJEE,
LIQUIDATOR
IBBI/MPA-001/IP-P02515/2021-2022/13851
27A, Bhattacharjee Para Road
Paschim Barisha, P.O. Thakurpukur,
Kolkata-700063, West Bengal
Email: pratapmukherjee62@gmail.com
Process email ID :
silverton.spinners@pbinsolvency.com
Cell: 9433169214 / 9674795648

Date : 29/01/2024
Place : Kolkata